OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

<u>ORDER</u>

The following postings and transfers are hereby made with immediate effect:-

S No.	Name	From	To
1.	Sh. Om Narayan J.A	JA in Office Pool, Admn. Branch, Shahdara District, Karkardooma Courts, Delhi.	Asst. Ahlmad in the Court of Sh. Bharat Aggarwal, MM, Shahdara District, Karkardooma Courts, Delhi.
2.	Ms. Hemant Kumari J.A	Branch, Shahdara District,	Asst. Ahlmad in the Court of Ms. Isra Zaidi, MM, Shahdara District, Karkardooma Courts, Delhi.
		of Sn. Anmol Nohria, MM	JJA/Asst. Ahlmad in the Court of Sh. Udbhav Kumar Jain, MM, Shahdara District, Karkardooma Courts, Delhi.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action. Note:-

1. Earlier order no. 2188-2196/Admn./P&T/SHD/KKD dated 03.03.2023 to the extent of performing the duties in the Court of Sh. Udbhav Kumar Jain, MM, Sh. Bharat Aggarwal, MM & Ms. Isra Zaidi, MM are hereby withdrawn.

(SĦZ AIN)

Principal District & Sessions Judge Shahdara District KKD Courts, Delhi

1014-4027Admn./P&T/SHD/KKD/2023

Delhi, the Dated

Copy forwarded for information and necessary action to:

- 1. The Principal District & Sessions Judge (HQs), Delhi.
- 2. The Admn. Officer (Judl.), Admn. II, O/o Ld. Principal District & Sessions Judge (HQs), Delhi.
- 3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
- 4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
- 5. Officers/Officials concerned.
- 6. Dealing Officials Personal File/Leave/CR.
- 7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi. 8.
- PS to the undersigned.

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9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

Principal District & Sessions Judge Shahdara District, KKD Courts, Delhi.